Serial No. 5	
Suppl. List	

IN THE HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conferencing at Srinagar)

WP (C) No. 969/2020

Mozim Ji & Anr.

---Petitioner/Appellant(s)

---Respondent(s)

Through: Mr. Syed Nadeem Hamdani, Adv.

V/s

Union of India & Ors.

Through: Mr. Raman Sharma, AAG

CORAM:

HON'BLE MR. JUSTICE JAVED IQBAL WANI, JUDGE

<u>ORDER</u>

16.06.2020

Mr. Raman Sharma, learned AAG submits that he has already filed objections/ status report pursuant to the directions passed by the court on 4th June 2020. Learned counsel for the petitioners states to have received copy of the same. However, same are not on record of the file.

Registry to trace the objections/ status report filed by Mr. Raman Sharma, and place on record.

List for consideration on 22nd June 2020.

(JAVED IQBAL WANI) JUDGE

Srinagar 16.06.2020 Altaf